


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	For filing report of RD/ROC	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Perikal-K. Ajun	Adv. for Petitioners	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is present. Petitioner Counsel filed synopsis as well Affidavit. Further as seen from the Affidavit, Petitioner Company has not clarified the observations made by ROC at para No. 4 & 5 of his report. Petitioner Company is directed to offer explanation with regard to the observations made by ROC at para No. 4 & 5. List it on 10/11/2017.


Member (T)


Member (J)